

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/76(CHE)/2022
NAME OF THE PETITIONER : Roc, Chennai
NAME OF THE RESPONDENT(S) : Questnet Enterprises India Pvt Ltd
UNDER SECTION : Sec 271-272 of CA, 2013

ORDER

Ld. Counsel Mr. Avinash Krishnan Ravi for ROC. Ld. Counsel Mr. G. Pranav
for the Respondent.

The Counsel for the Petitioner sought short adjournment.

Time allowed.

List the petition for hearing on **26.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk